

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 31st August, 2023

No. HCM/D-6/2001-A&E(J) : In supersession of the earlier notification no. HCM/D-6/2001-A&E(J) 25401 dated 4th March, 2015, Hon'ble the Acting Chief Justice has been pleased to re-constitute the following Board and Committee of the High Court of Manipur as follows:-

1	Economy Board	Registrar General, Registrar (Admn./PM&P) and Joint Registrar (Admn./PM&P)
2	Tender Committee	Registrar General, Registrar (Admn./PM&P) and Joint Registrar (Admn./PM&P)

By order etc.,

Sd/-

(YUMKHAM ROTHER)
REGISTRAR GENERAL

HIGH COURT OF MANIPUR

Imphal, the 31st August, 2023

Endt. No. HCM/D-6/2001-A&E(J)

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1. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Principal Secretary (Finance), Government of Manipur.
5. The Accountant General (F&A), Government of Manipur.
6. The Commissioner (Law), Government of Manipur.
7. All Registrars, High Court of Manipur.
8. The Joint Director, Manipur Judicial Academy.
9. The Director, Treasuries and Accounts, Manipur.
10. All Joint Registrars, High Court of Manipur.
11. All Deputy Registrars, High Court of Manipur.
12. The Assistant Registrars/Court Managers/Secretary to Hon'ble Chief Justice, High Court of Manipur.
13. The System Analyst, High Court of Manipur
- for uploading the same on official website.
14. The Superintendent (Estt.-I)/(Finance & Accounts), High Court of Manipur.
15. The Order Book/ Guard File/ Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR